

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3118
ANSWERED ON:07.12.2007
AGRAHAYANA SAKA POLICY REGARDING MERGER ACQUISITION OF COMPANIES
Rao Shri Kalva Kuntla Chandrasekhar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to formulate a liberal and open policy to promote Indian companies for acquisition/merger;
- (b) if so, the details thereof; and
- (c) the number of mergers and acquisitions carried out by India corporate both in the country and abroad during each of the last three years?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) & (b) : A new Companies Bill, containing inter-alia, proposals for streamlining the process of mergers and acquisitions by companies in India, is under preparation and will be introduced in the Parliament in due course.
- (c) : The information is being collected.